

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3206

ANSWERED ON:03.08.2017

Fleet of Double Decker Buses

Chavan Shri Ashok Shankarrao; Gupta Shri Sudheer; Kirtikar Shri Gajanan Chandrakant; Mahato Shri Bidyut Baran; Patil Shri Shivaji Adhalrao; Radhakrishnan Shri T.; Raut Shri Vinayak Bhaurao; S.R. Shri Vijay Kumar; Shinde Dr. Shrikant Eknath; Shrirang Shri Chandu Barne; Singh Shri Kunwar Haribansh; Singh Shri Sushil Kumar; Yadav Shri Dharmendra

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government is formulating a scheme for linking Delhi with cities such as Mumbai, Jaipur, Lucknow and Ludhiana with a fleet of double decker luxury buses;
- (b) if so, the present status thereof and the time by which a final decision in this regard is likely to be taken;
- (c) whether the Government proposes to revamp the public transport through introduction of double decker luxury buses propelled by alternative fuel, if so, the details thereof?
- (d) whether the Government has reviewed the increasing number of private vehicles and the public transport system available to commuters and if so, the details thereof; and
- (e) the steps taken by the Union Government with a view to discouraging people from purchasing new vehicles and for improving public transport?

Answer

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) to (c) : Government is in favour of introduction of high capacity public transport buses. Government has specified the standard of Double Decker Buses for intra-city as well as inter-city applications. However, no specific scheme has been formulated on double decker buses.

(d) : No Madam.

(e) : Urban transport is intertwined with Urban Development which is a State subject. However, the Government of India has taken following steps to improve public transport and parking space in various cities:

- (i) Issue of National Urban transport Policy (NUTP-2006) which encourages greater use of public transport and non-motorised modes;
- (ii) Issue of advisory to State Governments/UTs on congestion charges;
- (iii) Stipulating condition of developing parking policy by cities as one the conditions under bus funding scheme;
- (iv) Assistance for procurement of buses, ancillary infrastructure, implementation of Bus Rapid Transit Systems(BRTS) and Metro Rail Projects; and
- (v) Making Urban Transport components admissible under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and Smart City Mission.
